

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read **Ms. Kumand Kiran** instead of "Ms. Kiran Kumand"
bearing Enrolment No. JK-230/2020 as mentioned in the Hon'ble
High Court of Jammu and Kashmir Notification No.22 dated
15.09.2020 issued in her favour.

Jammu
10-02-2021
(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 27471-478 Dated: 10-02-2021.

Copy to the: -

1. Registrar Judicial. High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, *Udhampur*.
3. Secretary, Bar Council of India, New Delhi.
4. President, *Distt.* Bar Association, *Udhampur*
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. CPC, e-Courts, High Court of J&K, Jammu with the request to upload the same on the official website of J&K High Court for information of all the concerned.
8. Ms. Kumand Kiran D/O Pawan Kishore Jandial R/O H.No.122, Ward No.3, Adarsh Colony, Udhampur for information.

Jammu
10-02-2021
Registrar (Adm.)